# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### **LOK SABHA**

## **UNSTARRED QUESTION NO.5690**

TO BE ANSWERED ON THE 7<sup>th</sup> April 2017/ Chaitra 17, 1939 (SAKA)

## Merger of Bharatiya Mahila Bank

5690. SHRI GAJANAN KIRTIKAR:

SHRI S.R. VIJAYAKUMAR:

SHRI BHEEMRAO B. PATIL:

SHRI ASHOK SHANKARRAO CHAVAN:

**KUNWAR HARIBANSH SINGH:** 

DR. SUNIL BALIRAM GAIKWAD:

SHRI BIDYUT BARAN MAHATO:

SHRI T. RADHAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to merger of Bharatiya Mahila Bank (BMB) with State Bank of India (SBI) and if so, the details thereof along with the aims and objectives thereto;
- (b) the number of branches of BMB functioning in the country at present, State/UT-wise;
- (c) the details of loans extended to the women entrepreneurs by BMB and the non-performing assets (NPA) has been reported by BMB till date; and
- (d) the time by which it is likely to be merged?

#### **ANSWER**

The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): The Cabinet in its meeting on 15<sup>th</sup> March, 2017 has approved the proposal of acquisition of Bharatiya Mahila Bank with State Bank of India. It has come into effect on 1<sup>st</sup> April, 2017. The merger is aimed at economies of scale and operational efficiency leading to improved supervision process, compliance and productivity in addition to better risk management. There were 103 branches of Bharatiya Mahila Bank functioning in the county as on 31.03.2017. Bharatiya Mahila Bank had extended loans of Rs.191.09 crore to women entrepreneurs till 31.03.2017 and the NPAs in BMB was Rs.5.25 crore.

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